

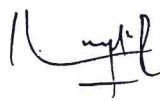

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

<b>APPLICATION NUMBER</b>	:	
<b>PETITION NUMBER</b>	:	TCP/70/2016
<b>NAME OF THE PETITIONER(S)</b>	:	M.S.D. Chandrasekar Raja
<b>NAME OF THE RESPONDENT(S)</b>	:	M/s Jayabharath Textiles Private Ltd and another
<b>UNDER SECTION</b>	:	397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	<b>REPRESENTATION BY WHOM</b>	

1. Kumarpal R Chopra	Counsel for Respondent-2	
2. THIRIYAMBATE KANNAN	Counsel for Petitioner	

**ORDER**

Counsel for the Petitioner present. Counsel for R2 present. Arguments of both sides heard. Orders reserved.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)